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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM

O. A. No.  
TXACX/91

366 / 1991.

DATE OF DECISION 02-04-1991

A. SANKARANARAYANA IYER Applicant (s)

G.SASIDHARAN CHEMPAZHANTH Advocate for the Applicant (s)  
IYIL

Versus

CHIEF GENERAL MANAGER Respondent (s)  
TELECOM, TRIVANDRUM AND OTHERS

NN SUGUNAPALAN, SCGSC Advocate for the Respondent (s)  
Through Madhusoodhanan.

CORAM:

The Hon'ble Mr. S.P. MUKERJI -- VICE CHAIRMAN

The Hon'ble Mr. A.V. HARIDASAN -- JUDICIAL MEMBER

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. To be circulated to all Benches of the Tribunal?

JUDGEMENT

(Hon'ble Mr.S.P.Mukerji, Vice Chairman)

In this application dated 4.3.91 filed under Section 19 of the Administrative Tribunals Act, the applicant who has been working as Assistant Engineer Lecturer at C.T.T.C. Trivandrum has prayed that the respondents be directed to consider him also along with others for ~~the~~ selection to the post of Lecturer in the Training Centre at Trivandrum and to select him if he qualifies in the selection. By an interim order dated 6.3.91 this Tribunal directed the respondents to interview/test the applicant also provisionally and subject to the outcome of this application.



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2. The learned counsel for the respondents has produced the results of the selection made and it is revealed that the applicant having been considered by the Selection Committee has not been selected. The learned counsel for the applicant accepts this position of fact but prays that liberty should be given to him to challenge the process of selection in accordance with law.

3. In the circumstances, we dismiss this application with liberty to the applicant to move appropriate legal forum if so advised and in accordance with law, if he has any grievance about his not being selected. There will be no order as to costs.



(A.V.HARIDASAN)  
JUDICIAL MEMBER



(S.P.MUKERJI)  
VICE CHAIRMAN

02-04.1991

Ks.